Annexure - 7

Name of the corporate debtor :- Brick & Mortar Realty Private Limited. ; Date of commencement of CIRP:-18/02/2025; List of creditors as on 11/03/2025

List of operational creditors (Government dues)

(Amount in Rs.)

SL No	Details of claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues , that may be set - off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by gurantee	Whether related party ?	% voting share in coc, if applicable					
1						NIL									
	Total			-	-	-	-	-	-	-	-	-	-	-	